

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/3761/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Anubha Das
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati, the 16th July, 2018.

Sub:- **commuted Leave along with permission to leave headquarter.**


Ref:- Your letter No. FC/Sil/2018/162 dtd. 05.07.2018.

Madam,

With reference to the above, I am directed to inform you that you have been granted 20 (twenty) days commuted Leave w.e.f. 16.07.2018 to 04.08.2018 (prefixing 14.07.2018 and 15.07.2018 and suffixing 05.08.2018 being holidays) along with headquarter leave permission from evening of 13.07.2018 till the morning of 05.08.2018.

Further, you have been allowed to hand over charge of your Court and Office to the Counselor.

Yours faithfully,

 16.7.18

JOINT REGISTRAR (VIGILANCE)

